

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd February, 2021

No.HC.XXXVII-42/2019/ 52 /R.Cell ##### In continuation of this Registry's earlier notification no. HC.XXXVII-42/2019/161/R.Cell dated 19.03.2020, the Gauhati High Court has been pleased to extend the validity of the select list for temporary engagement of **Law Clerk** in the Principal Seat of the Gauhati High Court, Guwahati published vide the aforesaid notification for a period of 6 (six) months from the 19th day of March, 2021.

By Order


Registrar (Administration)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court

Memo No. HC.XXXVII-42/2019/ 52 /R.Cell
Copy to:-

Dated 2nd February, 2021

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/Judicial/Administration), Gauhati High Court, Guwahati.
3. The Registrar (Establishment), Gauhati High Court, Guwahati for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption

"Notification dated 02/02/2021 regarding extension of validity of the select list in connection with the temporary engagement of Law Clerk in the Principal Seat of the Gauhati High Court" with scroll in the home page.

10. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati, for his Lordship's kind information.
11. The P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati, for her Ladyship's kind information.
12. The CA to the Registrar General/ Registrar (Vigilance/Administration)/ Joint Registrar (Judl), Gauhati High Court, Guwahati.
13. The Gauhati High Court Notice Board.
14. The Order File.



Registrar (Administration)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court